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Titel: Need to audit into the books of LIC by independent auditors.

DR. UDIT RAJ (NORTH WEST DELHI): Madam, I thank you for giving me an opportunity to express my observation about the public sector undertaking. Public sector undertakings have been called milching cows for the officers in collusion with politicians also. I would draw your attention to the LIC which comes under the Ministry of Finance. LIC is being milked like anything. I am going to highlight four issues. एल.आई.सी. में जो यू.के. की फॉरेन ब्रांच है, वह वॉयबल नहीं है और यह बड़े ऑफिसर्स के टूर का डेस्टिनेशन बन गया है। When that branch is not viable and profit is not coming from them, then it should be wound up.

माननीय अध्यक्ष : नम्बर दो क्या होता है, एक ही विषय होता है।

डॉ. उदित राज : एक दूसरा इश्यु है। A fraud amounting to Rs. 3.45 crore was detected by the Internal Audit in one of the branches. उसे मैंने दिया है, सबमिशन भी किया है। There are a lot of private players in LIC. They are being favoured. It is not mandatory for them to transfer their surplus value to the Government of India. एल.आई.सी. का पिछले वर्ष लगभग 1600 करोड़ रुपये जो सरप्लस वैल्यू है, ट्रांसफर किया गया है। Why is there a discrimination between a private player and the LIC? हम यह आपके संज्ञान में लाना चाहते हैं। LIC is maintaining the best possible guest houses all over the country, yet Chairman and higher officers are staying in five star hotels. Apart from that, gift voucher is restricted to Rs.500 only but they are spending crores and crores of rupees in the name of gift vouchers.